

Contested commercial cases disposed during the month of April-2023

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-1544/2022	SUMIT GUPTA VS. AMIT COLOR PRINTS	SUCHITA DIXIT & NARESH KUMAR	08.06.2022	No	01.04.2023	297	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-915/2022	SMC INSURANCE VS. ORIENTAL INSURANCE LTD.	SWASTIKA KUMARI & PRIYANKA SHARMA	22.03.2022	No	13.04.2023	387	CONTESTED	-----	-----	Suit for Recovery
			OMP COMM-27/2020	LOTUS EDUCATION LTD. VS. AAKASH EDUCATION SERVICES LTD.	AMIT KUMAR & BHASKAR SHUKLA	14.02.2020	No	15.04.2023	1156	CONTESTED	-----	-----	Petition U/s 34 of Arbitration Act, 1996
			OMP COMM-26/2020	LOTUS EDUCATION LTD. VS. AAKASH EDUCATION SERVICES LTD.	AMIT KUMAR & BHASKAR SHUKLA	14.02.2020	No	15.04.2023	1156	CONTESTED	-----	-----	Petition U/s 34 of Arbitration Act, 1996
			CS COMM-335/2022	SURYA PRAKASH VS. NORTH DELHI MUNICIPAL CORPORATION	S.K. SINGH & SANJEET MALIK	27.01.2022	No	21.04.2023	449	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-59/2022	SUSHIL KUMAR VS. SOUTH DELHI MUNICIPAL CORPORATION	S.K. SINGH & SANJEET MALIK	03.01.2022	No	28.04.2023	480	CONTESTED	-----	-----	Suit for Recovery
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/942/2019	TATA POWER DELHI DISTRIBUTION LTD. Vs SACHIN TYAGI	SH.GYANESH BHARDWAJ	01-06-2019	NIL	14-04-2023	1414	CONTESTED	NIL	NIL	RECOVERY
			ARBTN/571/2018	DILIP R. AND ORS. Vs CHOLAMANDLAM INVESTIGATION AND FINANCE COMPANY LTD. AND ORS	SH.AMIT SISODIA	05-11-2018	NIL	18-04-2023	1624	CONTESTED	NIL	NIL	34 ARBITATION
			OMP (COMM.)/54/2019	M/S S.S INTERNATIONAL AND ORS. Vs M/S OM PRAKASH AND CO.	SH.S.K. SINGH	16-05-2019	NIL	21-04-2023	1435	CONTESTED	NIL	NIL	34 ARBITATION
			OMP (COMM.)/105/2022	PERVINDER KAUR Vs M/S KOTAK MAHINDRA PRIME LIMITED	SH.SHIVENDU SINGH	28-07-2022	NIL	21-04-2023	263	CONTESTED	NIL	NIL	34 ARBITATION
			OMP (COMM.)/35/2020	SEWAK SINGH GANDHI VS SHRI RAM TRANSPORT FINANCE LTD	SH. ALAM SHAH	04-03-2020	NIL	24-04-2023	1145	CONTESTED	NIL	NIL	34 ARBITATION

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			OMP (COMM.)/107/2019	VINAY KUMAR PANDEY VS AAKASH EDUCATIONAL SERVICES PVT LTD	MS ANKITA CHAUDHARY	11-11-2019	NIL	26-04-2023	1260	CONTESTED	NIL	NIL	34 ARBITRATION	
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS(COMM) 3989/2021	ICICI BANK LTD. V/S GUL MOHD PROP OF M/S R M MANUFACTURES	SH. MOHIT TYAGI	07.10.2021	NO	01.03.2023	510	CONTESTED	NIL	NIL	SUIT RECOVERY FOR	
			CS(COMM) 2068/2022	PANKAJ ARORA V/S MUNICIPAL CORPORATION OF DELHI	MS. SWENKA TRIPATHI	29.08.2022	NO	15.03.2023	198	CONTESTED	NIL	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM) 1317/2022	SANJAY SEHGAL V/S MUNICIPAL CORPORATION OF DELHI	MS. SWENKA TRIPATHI	26.05.2022	NO	16.03.2023	294	CONTESTED	NIL	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM) 5092/2021	M/S JAICO PUBLISHING HOUSE V/S VIPIN SHARMA	SH. SUBHASH SINGH	09.03.2021	NO	29.03.2023	750	CONTESTED	NIL	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM) 49/2021	ADIYA AGGARWAL V/S MANGALAM EMGRIIDERS PVT. LTD.	SH. RAJEEV SAXENA	05.01.2021		31.03.2023	815	CONTESTED	NIL	NIL	NIL	SUIT RECOVERY FOR
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM)-3755/2021	ICICI BANK LTD. VS. BHARI PAPER INDUSTRIES AND ANR.	SH. DEEPAK KAUSHIK	28.09.2021	YES	01.04.2023	550 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY	
			CS (COMM)-1014/2020	T.PS. INFRASTRUCTURE LTD. VS. UNITED INDIA INSURANCE CO. LTD.	SH. RAJIV KANWAR	20.07.2020	YES	01.04.2023	985 DAYS	CONTESTED	NIL	NIL	NIL	RECOVERY OF MONEY
			CS (COMM)-112/2023	K.B. BANSAL VS. MUNICIPAL CORPORATION OF DELHI	SH. S.K. SINGH	18.01.2023	NO	11.04.2023	83 DAYS	CONTESTED	NIL	NIL	NIL	RECOVERY OF MONEY
			OMP (COMM)-122/2022	MEHRAB LOGISTICS AND AVIATION LTD. VS. MAHINDRA AND MAHINDRA FINANCIAL SERVICES	SH. M.M. HUSSAIN	26.08.2022	YES	12.04.2023	229 DAYS	CONTESTED	NIL	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION ACT
			CS DJ-2185/2018	R.P. TEXTILE VS. SU.DI.FASHION	SH. KAPIL YADAV	13.07.2018	YES	24.04.2023	1746 DAYS	CONTESTED	NIL	NIL	NIL	RECOVERY OF MONEY
			CS DJ-1926/2018	R.P. TEXTILE VS. KRISHAN KUMAR TIWARI PROP. OF HYPE FASHION WEAR AND ANR.	SH. KAPIL YADAV	05.06.2018	YES	24.04.2023	1784 DAYS	CONTESTED	NIL	NIL	NIL	RECOVERY OF MONEY

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11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP(COMM.) 15 / 2023	PARANDEEP SINGH VS. SH. RAM TRANSPORT FINANCE CO. LTD. & ANR.	MR. H. S. ARORA	30.01.2023	NO	21.04.2023	82	SET ASIDE	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 79 / 2022	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. VS. MANISH GOEL	MR. ANUJ CHATURVEDI	21.05.2022	NO	25.04.2023	340	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 18 / 2022	FINVASIA SECURITIES PVT. LTD. VS. MANOJ KUMAR	MR. ANKUR DAS	12.01.2022	NO	29.04.2023	473	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 374 / 2022	CANARA BANK VS. M/S. FIDELITY INFRASTRUCTURE DEVELOPMENT PVT. LTD.	MR. YUDHISTER SHARAMA	21.04.2022	NO	29.04.2023	374	DECREED	NA	NA	SUIT FOR RECOVERY
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		OMP (COMM.)/37/2022	DELHI METRO RAIL CORPORATION LIMITED Vs M/S JITENDER KUMAR	Sh. Chirag Mittal	05-03-2022	NO	18-04-2023	409	DISMISSED	NA	NA	Section 34 of Arbitration Act, 1996
			EX/141/2021	HINDUSTAN PREFAB LTD Vs EMPLOYEES PROVIDENT FUND ORGANIZATION THROUGH CENTRAL PROVIDENT FUND COMMISSIONER	Sh. Varun Nishal	04-08-2021	NO	25-04-2023	629	DISMISSED	NA	NA	Execution Petition
			OMP (I) (COMM)/5/2023	GTL INFRASTRUCTURE LTD Vs TECNOMAT COMPOSHEET PVT LTD	Sh. Ankit Kumar	13-02-2023	NO	28-04-2023	74	DISPOSED	NA	NA	Section 9 of Arbitration Act, 1996
			CS (COMM)/608/2020	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED Vs MR PINKU KUMAR	Sh. Pradeep Kumar Jha	01-12-2020	NO	28-04-2023	878	DECREED	NA	NA	Suit for recovery
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	OMP (COMM.)/28/2021	JAI SINGH Vs KOGTA FINANCIAL (INDIA) LIMITED AND ORS.	Sh Mandeep Kumar Sharma	03.03.2021	NO	17-04-2023	775	Contested	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act
			OMP (COMM.)/15/2021	PUNEET KUMAR Vs SOUTH DELHI MUNICIPAL CORPORATION AND ANR.	Sh Sanjay Goswami	18.02.2021	NO	26-04-2023	797	Contested	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act
			CS (COMM)/156/2020	SACHIN WALIA Vs VINOD GUPTA	Sh Mudit Sood	20.07.2021	No	28-04-2023	647	Contested	NA	NA	Suit for Recovery
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS (COMM)/ 78/2022	KELLTON TECH SOLUTIONS LTD VS CASA 2 STAYS PVT LTD	ASHISH RANJAN	22.01.2022	Yes	25.04.2023	459	CONTESTED	25.04.2023	25.04.2023	SUIT FOR RECOVERY

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			CS (DJ)/ 862/2018	M/S PLANET ADERTISING PVT LTD VS M/S AMBIENCE PVT LTD	KUNAL KALRA	14.09.2018	YES	28.04.2023	1688	Contested	28.04.2023	28.04.2023	SUIT FOR RECOVERY
15	SH. SANJEEV AGGARWAL	South	CS (COMM)/39/2021	M/S NAVIGATORS VISA GLOBAL LOGISTICS LTD Vs MOTIBA SILICONE PRIVATE LIMITED	SH. RISHAB KAUSHIK	11.01.2021	NO	01.04.2023	810	Contested	NA	NA	RECOVERY
			CS (COMM)/157/2020	PUNJAB NATIONAL BANK Vs TEJ PAL AND ANR	SH. RAM NIWAS	07.03.2020	NO	26.04.2023	1145	Contested	NA	NA	RECOVERY
			CS (COMM)/112/2019	CANARA BANK Vs CHANDER PAL SINGH	SH. S. K. JHA	01.07.2019	NO	11.04.2023	1380	Contested	NA	NA	RECOVERY
			CS (COMM)/279/2020	PUNJAB NATIONAL BANK Vs RIMI KHANUJA AND ANR	SH. SUBODH KR. SINGH	05.10.2020	NO	20.04.2023	927	Contested	NA	NA	RECOVERY
			OMP (COMM)/19/2019	GSR INFRASTRUCTURE AND ORS Vs TATA CAPITAL FINANCIAL SERVICES LTD	SH. ANSHU PRIYANKA	14.10.2019	NO	03.04.2023	1267	Contested	NA	NA	34 ARBRATION ACT.
16	SH. RAJEEV BANSAL	South	NIL										
17	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL										
18	MS. NEELAM SINGH, DISRICT JUDGE	SOUTH-EAST	NIL										
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL										
20	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL										
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	CS (COMM)/289/2019	MANKIND PHARMA LIMITED Vs OYSTER LABS LIMITED	DASWANI AND DASWANI(P),	29/03/19	NO	27/09/22	21/04/23	1484	CONTESTED/ DECREEED	21/04/23	-

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22	MS NIRJA BHATIA	SOUTH-EAST	CS (COMM)/1133/2022	UFLEX LIMITED Vs AMBROSIA DRUGS PVT. LTD	Sh. Sunil Kumar	21-11-2022	No	10-04-2023	140	DECREED	10-04-2023	Nil	Nil
			CS (COMM)/196/2021	STATE BANK OF INDIA Vs KOMAL BRAR	Ms. Deepa Chauhan	24-03-2021	No	11-04-2023	748	DECREED	11-04-2023	Nil	Nil
			CS (COMM)/285/2021	M/S LEO CREATIONS PVT. LTD. Vs IMPERIA STRUCTURES LTD.	Sh. Ayush Mittal,	23-08-2021	No	15-04-2023	600	DECREED	15-04-2023	Nil	Nil
			CS (COMM)/286/2021	M/S LEO ROADLINES PVT. LTD. Vs IMPERIA STRUCTURES LTD.	Sh. Ayush Mittal,	23-08-2021	No	15-04-2023	600	DECREED	15-04-2023	Nil	Nil
			CS DJ/1252/2018	DEEP BLUE XPRESS PVT LTD Vs REELIABLE COURIER AND CARGO PVT LTD	Sh. Himanshu Jain	23-08-2018	No	21-04-2023	606	DECREED	21-04-2023	Nil	Nil
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	OMP(COMM)33/2022	ASHOK KUMAR VS AXIS BANK	SH.NIPUN ARORA	18.07.2022	N/A	18.04.2023	270	Contested	--	--	1/s 34
24	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 382/2019	SYNDICATE BANK VS. SHADAB AHMED	RAJEEV GUPTA	17-10-2019	NO	26-04-2023	1284	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO. 143/2020	MADHU BUILDTECH PVT.LTD. VS. DHAWAN BOX SHEET CONTAINERS PVT.LTD	BHUVNESH KUMAR TAGGARWAL	21-07-2020	NO	05-04-2023	984	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.390/2019	DENA BANK(NOW BANK OF BARODA) VS. SURESH KUMAR	UMESH JOSHI	18-10-2019	NO	13-04-2023	1270	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO. 222/2021	CANARA BANK (E-SYNDICATE BANK) VS.YOGESH KUMAR SHARMA	PRANAY SHARMA	23-11-2021	NO	18-04-2023	510	CONTESTED	NIL	NIL	RECOVERY
25	SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL										
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	C.S.(COMM)-132/2022	PUNJAB NATIONAL BANK VS MOHD. SHAHIDPROP OF ZAID MALIK GARMENTS	SAYAK BANTY UPADYA	19.11.2022	-----	19.04.2023	151	COMPROMISE D	----	----	SUIT FOR RECOVERY

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			C.S(COMM)- 113/2022	M/S HARSH KNIT INTERNATIONAL OF M/S NIKKU ENTERPRISES	P. RAVISH CHANDRA	06.10.2022	----	21.04.2023	197	COMPROMISE D	----	----	SUIT RECOVERY FOR
27	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	OMP(COMM)-	PRAKEETK MALVIYA VS CAPITAL TRADE LINK LTD.		22.09.2020	01.04.2023	921 (Days)	ALLOWED	Petition U/sec. 34 of Indian Arbitration & Conciliation Act			
			CS(COMM) -368/2021	TUSHAR KOCHHAR AND ANR VS SAINI ELECTRICAL STORE	SH VARUN DIWAN AND SH SANJAY RATHI	01.10.2021	27.04.2023	573 (Days)	DISMISSED	Suit for recovery of Money Of Commercial Court Act			
			CS(COMM) -497/2021	RAM LAKHAN VS ARPIT KUMAR MITTAL	SH HEMANT GOYAL	29.11.2021	29.04.2023	516 (Days)	DISMISSED	Suit for recovery of Money of Commercial Court Act.			
28	MS. SUKHVINDER KAUR		NIL										
29	SH. SURENDER S. RATHI		CS (COMM)/111/2022	DHARAMRAJ SURANA PROP OF DRJ PROCESS HOUSE Vs R CHAUDHARY(P), TRADING THROUGH PRATEK JAIN	VIPIN KUMAR CHAUDHARY(P),	03-02-2022	01-04-2023	422	DECREED	Civil Procedure Code 1908--15			
			CS (COMM)/98/2021	NAVAL IMPORTERS AND EXPORTERS PVT LTD Vs SNOBY PVT LTD AND OTHERS	SAUMITRA SINGHAL(P),	17-02-2021	10-04-2023	474	DECREED	Civil Procedure Code 1908--XXXVII			
			CS (COMM)/250/2022	SURENDER KUMAR PRO MR TRADERS Vs VISHAL GUPTA S/O OMINDER KUMAR PRO VISHAL TEXTILES	Jhinnoo Prasad Gupta(P),	07-04-2022	12-04-2023	782	DECREED	Recovery of Money-- UNDER, COMMERCIAL, COURT, ACT, 2015			
			CS (COMM)/168/2021	M/S EASY TRIP PLANNERS LTD Vs M/S MISHRA TOUR AND TRAVELS AND ANR	KUSHAGRA BANSAL(P),	22-03-2021	28-04-2023	280	DECREED	Recovery of Money--74			
			CS (COMM)/432/2020	PUNJAB AND SIND BANK Vs BABITA RANI	GAURAV(P),	14-09-2020	20-04-2023	370	DECREED	Civil Procedure Code 1908--ORDER, IV			
			CS (COMM)/695/2022	CANARA BANK Vs SMS INDUSTRIES	DEEPAK BHARDWAJ(P),	15-12-2022	19-04-2023	125	DECREED	Civil Procedure Code 1908--RECOVERY, SUIT			
			CS (COMM)/534/2021	MAHENDER KUMAR GUPTA Vs NASIRUDDIN	SATISH SHARMA(P),	13-12-2021	10-04-2023	948	DECREED	Recovery of Money--74			

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32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL										
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 43/2021	CANARA BANK VS RAVINDER KUMAR JAIN	SARTHAK BHATIA, NEHA	08.02.2021	01.04.2023	782	DECREED	RECOVERY SUIT	NIL	NIL	NIL
			CS COMM. 362/2021	CANARA BANK VS AJAY THAKUR	REKHA RUSTAGI DEEPAK SHARMA	18.12.2021	10.04.2023	478	ALLOWED	RECOVERY SUIT	NIL	NIL	NIL
			CS COMM. 316/2021	ALKON VS UMAXE PROJECTS	DHRUV BHALLA, MANMOHAN SINGH	27.11.2021	11.04.2023	500	DISMISSED	RECOVERY SUIT	NIL	NIL	NIL
			CS COMM. 100/2019	STATE BANK OF INDIA VS NARENDR SINGH	PANKAJ KUMAR, RAJBIR SINGH	22.07.2019	12.04.2023	1360	ALLOWED	RECOVERY SUIT	NIL	NIL	NIL
			CS COMM. 84/2019	SUNIL KUMAR VS TAMTA CONSTRUCTION	DHEERAJ NAYAL, YOGESH KUMAR	01.06.2019	17.04.2023	1416	ALLOWED	RECOVERY SUIT	NIL	NIL	NIL
			CS COMM. 24/2018	B2B HOSPITALITY VS TIRUPATI HOMES	NISHANT VERMA, JAI KISHOR SINGH	16.11.2018	26.04.2023	1622	PARTLY ALLOWED	RECOVERY SUIT	NIL	NIL	NIL
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS(Comm)/73/2022	State Bank of India Vs Rajesh Kumar	Ruchi Khurana	02.03.2022		29.04.2023	424	Decreed	Recovery Of money	NIL	NIL
			CS(Comm)/96/2022	Sh Paramjeet Singh Vs Deepika Verma	SRIBALLABH SHARAN	05.03.2022		29.04.2023	389	Dismissed	Recovery Of money	NIL	NIL
			CS(Comm)/142/2022	M/s Green Planet Vs Deepika Verma	SRIBALLABH SHARAN	01.04.2022		29.04.2023	393	Dismissed	Recovery Of money	NIL	NIL
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS (COMM)/35/2019	INDIAN OVERSEAS BANK Vs AMIT AHLAWAT	Sh. MUNISH CHADNER JOSHI	23/03/2019	17/04/2023	1486	DECREED	Recovery Suit	NIL	NIL	NIL